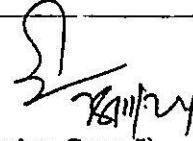


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), THC, DELHI

OFFICE ORDER

In supersession of earlier orders dated 12.11.2024 and 16.11.2024 of even file, the following officials are hereby directed to report back to their original place of posting, forthwith:

Sl. No.	Name & EC	Place of Posting
1.	Sh. Sanjeev Kumar, JA EC: 13949	Office of the Ld. CJM, Central, THC
2.	Sh. Pawan, JA EC: 50948464	Filing Section, Central, THC
3.	Sh. Himanshu, JA EC: 52482430	Ahlmad in the court of Sh. Sushil Anuj Tyagi, Ld. ASJ-04, Central, THC, Delhi
4.	Sh. Vishal, JJA EC: 90067864	Assistant Ahlmad in the court of Ms. Shefali Barnala Tandon, Ld. ASJ-05, West, THC
5.	Sh. Ashok Kumar, JJA (Contractual)	Office Pool, Admin. Branch-II Central, THC



(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 68294-68309 /Misc./P&T/Admn.II(HQs)/2024

Dated, Delhi the 8 NOV 2024

Forwarded for information and necessary action to:

1. The Chairperson, "Inter District Sports Committee", THC, Delhi
2. PS office of the undersigned.
3. The Officer/Officer-in-Charge concerned.
4. The Branch-in-Charge, General Branch, Central, THC, Delhi
5. The Dealing Assistant, Personal File, Admin. Branch-II, Central, THC, Delhi
6. The Dealing Assistant, Website Committee for uploading on website
7. For uploading on LAYERS
8. The official concerned for immediate compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi